

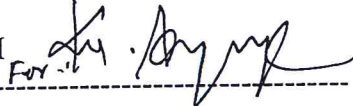
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(18)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	CP No 683/17
PETITION NUMBER	:	CP/683/(IB)/2017
NAME OF THE PETITIONER(S)	:	CO. JEGANNATHAN & 1
NAME OF THE RESPONDENT(S)	:	SPRING FIELD SHELTERS PVT LTD ↗
UNDER SECTION	:	9 RULE 6

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
S.T.P. KUILMOZHI	REPRESENTATION BY WHOM	For 

A ASHOK KUMAR

ADVOCATE
for petitioners
operational creditors



ORDER

Counsel for the Petitioner present and submitted the preliminary arguments in relation to the admission of the petition. Prima facie, he has made out his case. Therefore, the petition is admitted for hearing. At this stage, Counsel for the Respondent caused appearance and submitted that he has not received the paper; copy of the petition along with the documents is handed over to him by the Counsel for the Applicant in Open Court. Counsel for the Respondent is directed to file reply before next date of hearing by giving copy to the other side. Matter is posted for arguments. Put up on 02.01.2018 at 10.30 A.M.

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MEMBER (JUDICIAL)

ghk